

eluding the Central PSUs, and by persuading the States Governments to adopt a similar policy of job reservation. Besides, ex-servicemen are also being encouraged to set up in self employment as well as to increase the level of their earnings from agricultural and related activities. To achieve this purpose training schemes are being implemented 'inter-alia by means of the newly instituted scheme for the Preparation of Ex-ervicemen of Self-Employment (PEXSEM) which also provide for some financial incentives, to eligible ex-servicemen as well as to serving personnel on the eve of their retirement. Ex-servicemen are also being sponsored for employment in Special Peace Keeping Forces being raised in some States and are being engaged in Ecological Task Forces.

The Budget Estimates 1984-85 provide for a total expenditure of Rs. 1.26 crores approximately on these activities, including an expenditure of Rs. 1 crore as the Government of India's matching contribution to the State Governments and Union Territory Administrations for the maintenance of the Sainik Boards Organisations in the States and Union Territories. The present expectation is that this amount of Rs. 1 crore will need to be enhanced in the Revised Estimates by another Rs. 1.25 crore. According to estimates currently-available, the annual financial liability arising out of the revitalisation scheme for the Sainik Boards in the Stag's and Union Territories, when fully implemented will be slightly in excess of Rs. 1.50 crores.

Representation of SC/ST persons in the appointments in I.T.D.C. And H.C.I.

231. SHRI RAJNI RANJAN SAHU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of appointments/recruitments made by the India |

Tourism Development Corporation and the Hotel Corporation of India during the last two years in Class IV and Class III grades and whether proper representation has been given to the persons belonging to the Scheduled Castes and Scheduled Tribes in these appointments; and

(b) what are the details of the promotions affected to the officers' grades in the India Tourism and Development Corporation and Hotel Corporation of India during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN): (a) Required information is given in the statement. (See below) proper representation has been given to Scheduled Castes in ITDC. There is, however, a short-fall in Scheduled Tribes due to non-availability of suitable candidates.

(b) Details of promotions made in officers' grades in ITDC are given below:

Scale of pay

From	To	No promoted
700—1300	850—1400	39
700—1300	1100—1600	18
850—1400	1100—1600	45
1100—1600	1300—1700	23
1300—1700	1500—2000	22
1500—2000	1800—2250	12
1800—2250	2250—2500	3
2250—2500	2500—2750	1

Information in respect of Hotel Corporation of India is being collected
(and will be laid on the Table of the Sabha.

Statement

Number of Appointments/Recruitment made during the year 1982 and 1983.

Class of Posts	Total No. of Persons Appointed	No. of SC Candidates appointed	% of SC	Total No. of ST Candidates appointed	% of S.T.
1982					
GROUP 'C' (Class III)	650	95	14.61	15	2.30
GROUP 'D' (Class IV)	536	163	30.41	26	4.85
GROUP 'D' (Class IV) (SAFAIWALA)	123	78	63.41	4	3.25
TOTAL :	1309	336	25.65	45	3.43
1983					
GROUP 'C' (Class III)	281	51	18.14	3	1.07%
GROUP 'D' (Class IV)	295	90	30.50	11	3.72%
GROUP 'D' (Class IV) (SAFAIWALA)	30	14	46.66	1	3.2 %
TOTAL :	606	155	25.57	15	2.47%

Officers on deputation with I.T.D.C

232. SHRI RAJNI RANJAN SAHU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) how many officers from other departments are on deputation with India Tourism and Development Corporation since 1st April, 1983 till date; and

what is the financial burden to the Corporation on this account?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN): (a) and (b). Since 1.4.1983 till date, 23 officers have been taken on deputation by the ITDC to discharge functions in the engineering, vigilance, security/statistical disciplines. The financial burden to the Corporation on this

account is insignificant, since the terms if deputaton are governed by general orders issued by Government in this regard from time to time.

Meeting of the Indo-Nepal Inter Governmental Committee on Trade, etc.

233. SHRIMATI MAIMOONA SULTAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the seventh meeting of the Indo-Nepal inter-Governmental Committee on Trade, transit and unauthorised trade was held in the 1st week of June, 1984;

(b) if so, what decision were taken there at to promote mutual trade; and

(c) what decisions were taken to effectively prevent illegal trade across the borders?